

**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE
BEFORE**

HON'BLE SHRI JUSTICE ANIL VERMA

ON THE 24th OF NOVEMBER, 2022

MISC. CRIMINAL CASE No. 55398 of 2022

BETWEEN:-

**BHAIYYU @ SADIK S/O SHRI AKBAR
KHAN, AGED ABOUT 30 YEARS, R/O EKTA
NAGAR UJJAIN ROAD AGAR DISTT. AGAR
MALWA (MADHYA PRADESH)**

.....PETITIONER

***(SHRI ASHISH JOSHI, LEARNED COUNSEL
FOR THE PETITIONER)***

AND

**THE STATE OF MADHYA PRADESH
STATION HOUSE OFFICER THROUGH
POLICE STATION AGAR DISRICT AGAR
(MADHYA PRADESH)**

.....RESPONDENT

***(SHRI BHUVAN DESHMUKH GA
APPEARING ON BEHALF OF ADVOCATE
GENERAL)***

*This application coming on for hearing this day, the court
passed the following:*

O R D E R

Learned counsel for applicant seeks to withdraw the M.Cr.C.

Prayer allowed.

M.Cr.C. is dismissed as withdrawn.

Certified copy as per rules.

(ANIL VERMA)
J U D G E

BDJ